

(d) Government has disinvested its shareholding by way of public offerings in the domestic market during the last three years as per details given below :-

Sl. No.	Name of the Company	Year	%age of disinvest-ment	%age of fresh equity by company	Amount received by Gol (Rs. in crore)	Government's shareholding post public offering
1.	Power Grid Corporation of India Limited	2007-08 (October)	5	10	994.82	86.36
2.	Rural Electrification Corporation Limited	2007-08 (March)	10	10	819.63	81.82
		2008-09	-	-	-	-
3.	NHPC Limited	2009-10 (August)	5	10	2,012.85	86.36
4.	Oil India Limited	2009-10 (September)	10	11	2,247.05	78.44
5.	NTPC Limited	2009-10 (February)	5		8,480.10	84.50
6.	Rural Electrification Corporation Limited	2009-10 (March)	5	15	882.52	66.80
7.	NMDC Limited	2009-10 (March)	8.38	-	9,930.42	90.00

Bank density in Orissa

1429. SHRI MANGALA KISAN : Will the Minister of FINANCE be pleased to state:

(a) the density of bank branches in Orissa in comparison with the States like Gujarat, Maharashtra, Punjab and Tamil Nadu and newly constituted State of Uttarakhand; and

(b) the steps being taken to improve the bank density in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) and (b) The details of number of bank branches and the population in these States, as reported by Reserve Bank of India, are given below:-

Sl.No.	State	No. of branches	Population (in thousands)
1.	Orissa	2,867	40,828
2.	Uttarakhand	1,201	9,817
3.	Punjab	3,567	27,268
4.	Gujarat	4,702	58,193
5.	Maharashtra	8,161	1,10,049
6.	Tamil Nadu	6,331	67,632
	ALL INDIA	85,938	11,85,756

(1) Provisional data. (2) Population projected data as on 1st July 2009, supplied by Census office)

As part of financial inclusion campaign, the Government of India has advised banks to provide appropriate banking facilities to the rural habitations having a population of over 2000 (as per 2001 census) by March, 2012.

UCO Bank, the State Level Bankers Committee (SLBC) Convener Bank for the State of Orissa has reported that as per financial inclusion plan for Orissa, banking services are planned to be provided to 1878 villages with a population of over 2000, by March, 2012.

Merger of ICICI and Bank of Rajasthan

†1430. SHRI OM PRAKASH MATHUR : Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware of the merger of the ICICI Bank and Bank of Rajasthan;
- (b) whether the norms set by the Reserve Bank of India (RBI) and the SEBI have been violated in the merger of these banks; and
- (c) if so, the action being contemplated by Government in this regard?

†Original notice of the question was received in Hindi.